

(c) whether any memorandum has been received from the employees working in C.S.D. canteens in U.P.;

(d) if so, the facts in this regard; and

(e) the action being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir. Although the Canteen Stores Department (CSD) is a Government Department under the administrative jurisdiction of the Defence Ministry, it does not manage any "Canteens". The CSD is engaged in the supply of consumer goods to the "Unit-Run-Canteens" of Military formations. The "Canteens", that is, the "Unit-Run-Canteens", are entirely non-Government organisations set up and managed by the Military formations themselves.

(b) to (e). In view of the reply to (a) above, the terms and conditions of employment of personnel by the "unit-Run-Canteens" is a matter entirely between the employees and the "Canteens".

Preservation of Elephants

7748. SHRI SANTOSH KUMAR GANGWAR:
SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:
SHRI Y.S. RAJA SEKHAR
REDDY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of elephants in the country, state-wise;

(b) the steps being taken by the Government for preservation and multiplication of the elephants;

(c) whether any incidents of poaching of elephants have been brought to the notice of the Government in the last three years;

(d) if so, details thereof, State-wise; and

(e) the action taken against guilty persons in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Estimated number of elephants reported by different states is as shown below:—

<i>Name of Region</i>	<i>State</i>	<i>Estimated Population</i>
1	2	3
Southern	Tamil Nadu, Kerala, Karnataka and Andhra Pradesh	5700 to 7000
Eastern	Bihar, Orissa and Madhya Pradesh	2300 to 2400
North East	Mizoram, Assam, Arunachal Pradesh, Nagaland, Tripura, Meghalaya and West Bengal	7000 to 7400
North East	Uttar Pradesh	700
		15,700 to 17,500

(b) Steps being taken for preservation and multiplication of elephant population include:—

- (i) Setting up of a network of national parks and sanctuaries for protecting the habitat of the species.
- (ii) A scheme of Project elephant is included in the draft VIII Five Year Plan. The scheme envisage as below:

(a) improvement of the habitat by way of control of grazing, plantation of suitable species for fodder and relocation of population outside the national parks/sanctuaries.

(b) restoring migration corridors for elephants.

(c) erecting electric fences along the borders of the forests to safeguard against human-elephant conflicts.

(d) proper compensation for damage to life and property caused by elephants.

(e) strengthening the anti-poaching infrastructure in states.

(iii) Trade in Indian ivory has been banned. To safe guard against smuggling of Indian ivory, action is being taken to ban trade in African ivory also.

(c) and (d). Incidents of poaching of elephants reported by states during last three years are as below:—

Year	Poaching Cases Detected				
	Tamil Nadu	Kerala	Karnataka	Uttar Pradesh	Total
1	2	3	4	5	6
1987-88	8	—	5	—	13
1988-89	2	1	7	—	10
1989-90	3	3	9	3	18

(e) Information is being collected and would be placed at the Table of the House.

Implementation of Supreme Court Orders on Pension of Air Force Personnel

7749. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether any judgement had been delivered by the Supreme Court on 17.12.1982 wide writ petition number 5339-41 of 1980 regarding pension of Air Force personnel; and

(b) if so, the orders enjoined therein and the reasons for their non-compliance by the Government?